

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-34/2020/2346/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Bobita Kshetry,
District & Sessions Judge,
Biswanath, Biswanath Chariali.

Dated Guwahati, the th 15 March, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. DJ(BN) 821 dtd. 04.03.2024.

Madam,

With reference to the above, I am directed to inform you that your prayer for **three days casual leave on 12.04.2024, 18.04.2024 and 19.04.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 10.04.2024 till the morning of 22.04.2024,** has been granted.

The next senior most Judicial officer available at the station shall remain in-charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-34/2020/2347/A, dated , 15-03-2024

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)


